

THE GAUHATI HIGH COURT AT GUWAHATI
*(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)*

NOTIFICATION

Dated Guwahati the 30th January, 2012

NO. HC.VII-111/2009/ 523 /A. On their appointment as Special Judge, CBI, Assam, against the two posts of Special Judge of the newly created Additional CBI Courts, Assam at Guwahati, vide Govt. Notification NO. JDJ (E)/250/94/Pt/285 dated 25th January, 2012, Shri Rajib Goswami, Additional District and Sessions Judge, Dhubri and Smti Nirupama Rajkumari, Additional District and Sessions Judge, Kamrup, Guwahati are released from their present posts from the date of handing over charge so as to enable them to join their new assignment immediately.

By order,
Sd/- A. Barthakur

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-111/2009/ 524 - 548 /A.

Dated 30.01.2012

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